

Central Administrative Tribunal
Principal Bench, New Delhi.

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CP-48/2005 in
OA-2010/2004

New Delhi this the 20th day of May, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Smt. Meera Chhibber, Member(J)

Sh. S.N. Sharma,
S/o Sh. L. Sharma,
Working as Traffic Inspector,
At Northern Railway Station,
Rohtak. Petitioner

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. R.R. Jaruhar,
General Manager,
Northern Railway,
Baroda House.
2. Sh. P.K. Goel,
Divisional Railway Manager,
Northern Railway, Delhi Division,
Near New Delhi Railway Station,
New Delhi. Respondents

(through Sh. R.L. Dhawan, Advocate)

Order (Oral)
Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)

Learned counsel heard.

2. Learned counsel of the applicant has brought our attention to our orders dated 14.3.2005 to the effect that respondents were restrained from giving effect to their orders dated 9.3.2005. Thereafter vide order dated 24.3.2005 the operation of the impugned order dated 9.3.2005 qua the applicant was stayed till further orders. As such, learned counsel maintained that respondents ought to have paid the applicant's salary for the period from 12.3.2005 onwards.

3. Learned counsel of the respondents on the other hand stated that applicant did not perform duties from 12.3.2005 to 13.4.2005 and the payment for the month

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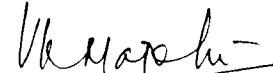
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of March 2005 has been stopped for want of regularization of the said period. He further stated that the payment for 14.4.2005 to 2.5.2005 has been made at ROK. He further supplemented that the applicant was on sick list from 4.3.2005 till 11.3.2005 ^{and} was spared from 12.3.2005 on his transfer as YM/GZB vide letter dated 12.3.2005 (Annexure R-3). He further submitted that Tribunal's orders dated 14.3.2005 in MA-534/2005 were passed subsequently.

4. In our view, no contempt is made out. However, respondents should decide the nature of the period from 12.3.2005 till 13.4.2005 on an application to be made by the petitioner. The present proceedings are dropped. Notices to the respondents are discharged.



(Meera Chhibber)
Member(J)



(V.K. Majotra)
Vice-Chairman(A)

20.5.05

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